NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.531/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

| Name of the Company | | Priyotosh Paul-Versus-KND Engineering & Technologies Ltd. | | |
|---------------------|------------|---|------------------------|---------------------|
| Under Section | | 9 IBC | | |
| SI. No. | Representa | nation of Authorized tive (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| 1. | TARVN ! | AICH ADVOCAT. | E For Responded & | 8.1.2018 |
| 2. | Sour | av Mondal Sergupta | f For. pehilin | S. 1. Luio |

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that parties have entered into a settlement. Ld. Counsel for the operational creditor submitted that in view of the settlement between the parties he wants to withdraw the petition.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn in view of the settlement between the parties.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)